

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 22438/2021, 22439/2021, in SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 28976/2020

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

BUNDU (DIED) THROUGH LRS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.22438/2021-CONDONATION OF DELAY IN FILING and IA No.22439/2021-EXEMPTION FROM FILING O.T.

IA No. 22438/2021 - CONDONATION OF DELAY IN FILING

IA No. 22439/2021 - EXEMPTION FROM FILING O.T.)

Date : 11-05-2022 These matters were called on for hearing today.

For Petitioner(s) Mr. Rajeev Kumar Dubey, Adv.
 Mr. Ashiwan Mishra, Adv.
 Mr. Anurag Tiwari, Adv.
 Mr. Kamendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Fresh steps for the service of notice by usual mode to respondent Nos. 1 to 5 shall be taken by the learned counsel for the petitioners within a period of two weeks.

List again on 10.8.2022.

S.P.S. LALER
Registrar